HIGH COURT OF SIKKIM GANGTOK

No.: 5.7....Confdl./HCS

Dated: 12-12-25

$\underline{N-Q-T-I-F-I-C-A-T-I-Q-N}$

It is hereby notified for general information that the roster arrangement for Judicial Officers in the District Judiciary under the High Court of Sikkim during the ensuing Losoong/Namsoong holidays shall be in the following manner:

	DISTRICT & SESSIONS COURT, GA	
SL. NO.	NAME OF THE JUDICIAL OFFICER(s)	WORKING ARRANGEMENT
1.	Mr. Jabyang Dorjee Sherpa, Chief Judicial Magistrate-cum-Civil Judge (SD) Gangtok. Chief Judicial Magistrate-cum-Civil Judge (SD) Mangan (I/C). Duty period 20.12.2025 to 21.12.2025	In-charge of the Court/Office of the:- 1. Chief Judicial Magistrate-cum-Civil Judge(SD), Pakyong. 2. Civil Judge-cum-Judicial Magistrate, Gangtok/ Principal Magistrate, Juvenile Justice Board, Gangtok. 3. Civil Judge-cum-Judicial Magistrate, Pakyong. 4. Civil Judge-cum-Judicial Magistrate, Mangan/ Principal Magistrate, Juvenile Justice Board, Mangan. 5. Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division, Mangan. 6. Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division, Pakyong. 7. Civil Judge-cum-Judicial Magistrate, Rongli Sub-Division, Pakyong.
2.	Mr. Urvashi Pradhan, Chief Judicial Magistrate-cum-Civil Judge, (SD) Pakyong. Civil Judge-cum-Judicial Magistrate, Pakyong (I/C) Duty Period 22.12.2025 to 23.12.2025	In-charge of the Court/Office of the:- 1. Chief Judicial Magistrate-cum-Civil Judge (SD) Gangtok. 2. Chief Judicial Magistrate-cum-Civil Judge (SD) Mangan. 3. Civil Judge-cum-Judicial Magistrate, Gangtok/Principal Magistrate Juvenile Justice Board Gangtok. 4. Civil Judge-cum-Judicial Magistrate, Mangan/Principal Magistrate Juvenile Justice Board, Mangan. 5. Civil Judge-cum-Judicial Magistrate, Chungthang Sub Division, Mangan. 6. Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division, Pakyong District. 7. Civil Judge-cum-Judicial Magistrate Rongli Sub-Division, Pakyong District.

	4	
3.	Ms. Nairitya Sharma, Civil Judge-cum-Judicial Magistrate, Gangtok. Civil Judge-cum-Judicial Magistrate, Mangan (I/C)/Principal Magistrate, Juvenile Justice Board, Mangan (I/C). Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division, Mangan (I/C). Secretary, District Legal Services Authority (East & North) at Gangtok (I/C). Duty period 24.12.2025 to 25.12.2025	In-charge of the Court/Office of the:- 1. Chief Judicial Magistrate-cum-Civil Judge (SD) Gangtok. 2. Chief Judicial Magistrate-cum-Civil Judge (SD) Mangan. 3. Chief Judicial Magistrate-cum-Civil Judge(SD), Pakyong. 4. Civil Judge-cum-Judicial Magistrate, Pakyong. 5. Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division, Pakyong District. 6. Civil Judge-cum-Judicial Magistrate Rongli Sub-Division, Pakyong District.
4.	Ms. Mahima Apchunna Randeep Rai, Civil Judge-cum- Judicial Magistrate, Rangpo Sub-Division, Pakyong. Civil Judge-cum-Judicial Magistrate, Rongli Sub-Division, Pakyong (I/C). Duty period 26.12.2025 to 28.12.2025	In-charge of the Court/Office of the:- 1. Chief Judicial Magistrate-cum-Civil Judge (SD) Gangtok. 2. Chief Judicial Magistrate-cum-Civil Judge (SD) Mangan. 3. Chief Judicial Magistrate-cum-Civil Judge(SD), Pakyong. 4. Civil Judge-cum-Judicial Magistrate, Gangtok/ Principal Magistrate, Juvenile Justice Board, Gangtok. 5. Civil Judge-cum-Judicial Magistrate, Pakyong. 6. Civil Judge-cum-Judicial Magistrate, Mangan. Principal Magistrate, Juvenile Justice Board, Mangan. 8. Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division, Mangan.

DISTRICT & SESSIONS COURT, GYALSHING, SORENG AND NAMCHI

SL. NO	NAME OF THE JUDICIAL OFFICER(s)	WORKING ARRANGEMENT
1.	Mr. Jagat Bahadur Rai, District & Sessions Judge, Namchi. Duty period 26.12.2025 to 28.12.2025	In-charge of the Court/Office of the:- 1. District & Sessions Judge, Gyalshing, Sikkim. 2. District & Sessions Judge, Soreng, Sikkim. 3. Fast Track Court (South & West) at Gyalshing.
2.	Mr. Jiwan Kumar Kharka, District & Sessions Judge, Gyalshing. Judge, Fast Track Court (South & West) at Gyalshing. Duty period 20.12.2025 to 22.12.2025	In-charge of the Court/Office of the:- 1. District & Sessions Judge, Namchi, Sikkim. 2. District & Sessions Judge, Soreng, Sikkim.

3.	Mrs. Jwala D. Thapa,	In-charge of the Court/Office of the:-
	District & Sessions Judge, Soreng. Duty period 23.12.2025 to 25.12.2025	 District & Sessions Judge, Namchi, Sikkim. District & Sessions Judge, Gyalshing, Sikkim. Fast Track Court (South & West) at Gyalshing.
4.	Ms. Rohini Rai, Chief Judicial Magistrate-cum-Civil Judge (SD), Namchi, Sikkim. Chief Judicial Magistrate-cum-Civil Judge (SD), Gyalshing (I/C). Chief Judicial Magistrate-cum-Civil Judge (SD), Soreng (I/C) Principal Magistrate, Juvenile Justice Board, Namchi (I/C).	In-charge of the Court/Office of the:- 1 Civil Judge-cum-Judicial Magistrate, Namchi, Sikkim. 2. Civil Judge-cum-Judicial Magistrate, Gyalshing, Sikkim. 3. Civil Judge-cum-Judicial Magistrate, Soreng. 4. Civil Judge-cum-Judicial Magistrate, Jorethang Sub-Division, Sikkim. 5. Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division, Sikkim.
	Duty period 20.12.2025 to 23.12.2025	
5.	Mr. Sayshay Subba (Limboo), Civil Judge-cum-Judicial Magistrate, Namchi. Civil Judge-cum-Judicial Magistrate, Gyalshing (I/C). CivilJudge-cum-Judicial Magistrate, Soreng (I/C). Civil Judge-cum-Judicial Magistrate, Jorethang Sub-Division, Namchi (I/C). Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division, Namchi (I/C).	In-charge of the Court/Office of the:- 1. Chief Judicail Magistrate-cum-Civil Judge(SD), Namchi. 2. Chief Judicial Magistrate-cum-Civil Judge(SD), Soreng. 3. Chief Judicial Magistrate-cum-Civil Judge(SD), Gyalshing. 4. Principal Magistrate, Juvenile Justice Board, Namchi.
	Duty period 24.12.2025 to 28.12.2025	

By Order,

sd/REGISTRAR
(JUDICIAL SERVICE)

Memo No. V(34) Confdl./HCS/ 12780-817 Dated:: .1.2::.12 *2

Copy to:

- 1. Secretary General, Supreme Court of India, New Delhi-110001;
- 2. Secretary to the Government of India, Ministry of Home Affairs, New Delhi-110001;
- 3. Registrar General, High Court of;
- 4. President, Bar Association of India, New Delhi;
- 5. Commissioner-cum-Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok;
- 6. Secretary to the Hon'ble Chief Minister of Sikkim, Gangtok;
- 7. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok;
- 8. Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok;
- 9. Joint Registrar-cum-Sr. Judgment Writer, High Court of Sikkim, Gangtok;
- 10. P.S. to Hon'ble Chairperson, Lokayukta, Law Commission, Government of Sikkim, Gangtok;
- 11. Advocate General, the State of Sikkim;
- 12. Chief Secretary, Government of Sikkim, Gangtok;
- 13. Secretary, Home Department, Government of Sikkim, Gangtok;
- 14. Director General of Police, Police Headquarters, Gangtok;
- 15. P.A to Registrar General, High Court of Sikkim, Gangtok;
- 16. P.A. to Central Project Coordinator, High Court of Sikkim, Gangtok;
- 17. Principal District & Sessions Judge, Gangtok;
- 18. All District & Sessions Judges, Sikkim;
- 19. Director, Sikkim Judicial Academy, Sokeythang, Gangtok;
- 20. Legal Remembrancer-cum-Secretary, Law & Parliamentary Affairs Department, Government of Sikkim, Gangtok;
- 21. Member Secretary, Sikkim State Legal Services Authority, Gangtok;
- 22. Deputy Director, Sikkim Judicial Academy, Gangtok;
- 23. All Chief Judicial Magistrates-cum-Civil Judges (SD), Sikkim;
- 24. All Civil Judge-cum-Judicial Magistrates, Sikkim;
- 25. President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok;
- 26. President, Sikkim High Court Bar Association, Gangtok;
- 27. President, Namchi Bar Association, Sikkim;
- 28. President, Bar Association of Gyalshing & Soreng, Sikkim;
- 29. Deputy Solicitor General of India, Gangtok;
- 30. Additional Secretary, Home Department, Government of Sikkim, Gangtok;
- 31. All Section In-charge, High Court of Sikkim, Gangtok;
- 32. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim;
- 33. Notice Board
- 34. Guard file and
- 35. File

REGISTRAR